GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA UNSTARRED QUESTION No. 2273 TO BE ANSWERED ON 10.12.2021

MENTAL HEALTH COUNSELING

2273. SHRI KALYAN BANERJEE

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the number of shelter homes for women and children which currently offer mental health counselling in the country, State/UT-wise;
- (b) whether there are any inspection systems to ensure that shelter homes are providing a safe environment to victims of trafficking therein;
- (c) if so, the details thereof and if not, the reason therefor;
- (d) whether the shelter homes have any procedure/management to monitor mental health counseling therefor: and
- (e) if so, the details thereof and if not, the reason therefor?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI)

(a) The Ministry of Women and Child Development implements Swadhar Greh, Ujjawala and Child Protection Services Schemes for providing, inter-alia, medical care, including mental health counselling, to the women and children who are in difficult circumstances or are without any social and economic support. Details of such Schemes are given below:

Swadhar Greh: The Scheme caters to women victims of difficult circumstances in need of institutional support for rehabilitation so that they can lead their life with dignity. The details of total number of homes under Swadhar Greh Scheme, State-wise is at Annexure I.

Ujjawala: This is a comprehensive scheme for prevention of trafficking and rescue, rehabilitation, reintegration and repatriation of victims of trafficking for commercial sexual exploitation. The details of total number of homes under Ujjawala Scheme, State-wise is at Annexure II.

Child Protection Services: This scheme aims at supporting the children in difficult circumstances. The scheme inter-alia provides for setting up of Child Care Institutions (CCIs) by the States/UTs either by themselves or in association with voluntary

organisations. The scheme supports 24x7 outreach helpline service for children in distress. This service is available through a dedicated toll free number, 1098, which can be accessed by children in crisis or by adults on their behalf from any place in the geographical location of India. Ministry has signed an MoU with National Institute for Mental Health and Neurosciences (NIMHANS) to establish a National Initiative & Integrated Resource Centre for Child Protection, Mental Health, and Psychosocial Care named "SAMVAD" (Support Advocacy & Mental Health Interventions for Children in Vulnerable Circumstances and Distress) in NIMHANS, at Bangalore. SAMVAD is working in 4 key thematic areas, namely Mental Health, Care & Protection, Education and Policy & Law. During the period of June 2020 to June 2021, the Initiative has reached out to a total of 87,391 persons in 28 States through various training and capacity building programs and/or public discourse series conducted via Virtual Knowledge Network Systems. The number of homes and open shelters assisted under the Child Protection Services scheme, State-wise is at Annexure III.

(b) and (c) Under Ujjawala, scheme provides for the periodic inspection by State Government/UT Administration. The Secretary in-charge of Social Welfare/Department of Women and Child Development in the State Government/UT Administration is the chairperson of the State/UT level Monitoring Committee for the Scheme. The other members of the Committee would be nominated by the Secretary. The Committee at the State Level / UT Administration shall meet at least twice a year and monitor the project.

Under Child Protection Services, Section 53 of the JJ Act, 2015 provides for setting up of Management Committee in every CCI to manage the institution and monitor the progress of every child. The JJ Model Rules provide for constitution of Management Committees in every institution for the management of the institution and monitoring the progress of every child. The Management Committees are required to set-up a complaint redressal mechanism in every CCI. A Suggestion Box for children is to be placed at a place easily accessible to children, away from the office set-up and close to the rooms or dormitories of children.

(d) and (e) The monitoring mechanisms mentioned in parts (b) and (c) of the reply are mandated to do holistic monitoring including the mental health counseling.

Annexure referred to in reply of part (a) of Lok Sabha Unstarred Question No. 2273 for reply on 10.12.2021 regarding Mental Health Counseling by Shri Kalyan Benerjee.

S.No	State	No. of Swadhar Homes (As on 30.11.2021)
1.	Andaman & Nicobar Island	1
2.	Andhra Pradesh	21
3.	Arunachal Pradesh	1
4.	Assam	16
5.	Chandigarh	1
6.	Chhattisgarh	3
7.	Delhi	2
8.	Gujarat	8
9.	Himachal Pradesh	1
10.	Jammu & Kashmir	2
11.	Jharkhand	5
12.	Karnataka	52
13.	Kerala	7
14.	Madhya Pradesh	15
15.	Maharashtra	9
16.	Manipur	23
17.	Meghalaya	2
18.	Mizoram	11
19.	Nagaland	2
20.	Odisha	54
21.	Puducherry	1
22.	Punjab	2
23.	Rajasthan	8
24.	Sikkim	1
25.	Tamil Nadu	36
26.	Telangana	21
27.	Tripura	4
28.	Uttar Pradesh	14
29.	Uttrakhand	1
30.	West Bengal	33
	Total	357

Annexure referred to in reply of part (a) of Lok Sabha Un-Starred Question No. 2273 for reply on 10.12.2021 regarding Mental Health Counseling by Shri Kalyan Benerjee.

S.No	State	Number of Ujjawala Homes (As on 30.11.2021)
1.	Andaman & Nicobar Island	0
2.	Andhra Pradesh	5
3.	Arunachal Pradesh	0
4.	Assam	20
5.	Chandigarh	0
6.	Chhattisgarh	3
7.	Delhi	0
8.	Goa	1
9.	Gujarat	2
10.	Himachal Pradesh	0
11.	Jammu & Kashmir	0
12.	Jharkhand	2
13.	Karnataka	13
14.	Kerala	3
15.	Madhya Pradesh	0
16.	Maharashtra	5
17.	Manipur	22
18.	Meghalaya	0
19.	Mizoram	2
20.	Nagaland	1
21.	Odisha	12
22.	Puducherry	0
23.	Punjab	0
24.	Rajasthan	1
25.	Sikkim	0
26.	Tamil Nadu	4
27.	Telangana	5
28.	Tripura	0
29.	Uttar Pradesh	2
30.	Uttrakhand	2
31.	West Bengal	2
	Total	107

Annexure referred to in reply of part (a) of Lok Sabha Un-Starred Question No.2273 for reply on 10.12.2021 regarding Mental Health Counseling by Shri Kalyan Benerjee.

		Homes	Open Shelters	
S. No.	State	No. Assisted	No. Assisted	
1	Andhra Pradesh	72	6	
2	Arunachal Pradesh	5	0	
3	Assam	42	6	
4	Bihar	40	0	
5	Chhattisgarh	66	9	
6	Goa	20	2	
7	Gujarat	62	3	
8	Haryana	31	14	
	Himachal Pradesh	32	3	
	Jammu and Kashmir	14	0	
11	Jharkhand	40	5	
12	Karnataka	87	35	
13	Kerala	29	4	
14	Madhya Pradesh	65	9	
	Maharashtra	77	7	
	Manipur	54	17	
	Meghalaya	44	4	
	Mizoram	43	0	
	Nagaland	37	3	
	Orissa	94	12	
	Punjab	19	0	
	Rajasthan	104	21	
	Sikkim	16	3	
	Tamil Nadu	197	11	
	Tripura	24	4	
	Uttar Pradesh	75	20	
	Uttarakhand	23	4	
	West Bengal	70	37	
	Telangana	40	0	
	Andaman & Nicobar	10	0	
	Chandigarh	6	0	
32	Dadra & Nagar Haveli and Daman & Diu	1	1	
33	Ladakh	0	0	
	Lakshadweep	0	0	
	Delhi	28	9	
	Puducherry	25	1	
	Total	1592	250	